

ITEM NO.31

Virtual Court 9

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22096/2019

JAHUR KHAN

Petitioner(s)

VERSUS

MANGAL & ORS.

Respondent(s)

(I.A. No. 42372 of 2020 (Application for condonation of delay in re-filing the SLP) is to be listed before the Hon'ble Court (In Chambers).

IA No. 42372/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 18-06-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s) Mr. Umang Shankar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for condonation of delay in re-filing
the special leave petition is allowed and delay is
condoned.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR